

[Shri Satya Narayan Sinha]

- (3) Supplementary Statement No. VI—Fifteenth Session, 1957 of First Lok Sabha. [See Appendix I, annexure No. 56].

ANNUAL REPORT OF THE ALL INDIA INSTITUTE OF MEDICAL SCIENCES

Shri Karmarkar: I beg to lay on the Table, under section 19 of the All India Institute of Medical Sciences Act, 1956, a copy of the annual Report of the All India Institute of Medical Sciences for the academic year 1956-57 (up to 31st July, 1957). [Placed in Library. See No. LT-331/57].

NOTIFICATIONS ISSUED UNDER THE MINES AND MINERALS (REGULATION AND DEVELOPMENT) ACT

The Minister of Mines and Oil (Shri K. D. Malaviya): I beg to lay on the Table a copy of each of the following Notifications under section 10 of the Mines and Minerals (Regulation and Development) Act, 1948:—

- (1) SRO 2911, dated the 14th September, 1957, making certain amendments to the Minerals Conservation and Development Rules, 1955
- (2) SRO No. 2984, dated the 21st September, 1957, making certain amendments to the Mining Leases (Modification of Terms) Rules, 1956.
- (3) SRO No. 3233, dated the 12th October, 1957, making certain amendments to the Mineral Concession Rules, 1949.
- (4) SRO No. 3234, dated the 12th October, 1957, making certain amendments to the Mineral Concession Rules, 1949.
- (5) SRO No. 3346, dated the 19th October, 1957, making certain amendment to the Mining Leases (Modification of Terms) Rules, 1956. [Placed in Library. See No. LT-332/57].

REPORTS OF TARIFF COMMISSION

The Minister of Industry (Shri Manubhai Shah): I beg to lay on the

Table, under sub-section (2) of section 16 of the Tariff Commission Act, 1951, a copy of each of the following papers:

- (1) Report (1957) of the Tariff Commission on the continuance of protection to the Titanium Dioxide Industry.
- (2) Government Resolution No. 8(1) (TR)/57, dated the 28th September, 1957. [Placed in Library. See No. LT-333/57.]
- (3) Report (1957) of the Tariff Commission on the continuance of protection to the Plywood and Teachests Industry.
- (4) Government Resolution No. 28(1) TP/57, dated the 30th September, 1957. [Placed in Library. See No. LT-334/57].
- (5) Report (1957) of the Tariff Commission on the continuance of protection to the Diesel Fuel Injection Equipment Industry.
- (6) Government Resolution No. 21(5) TP/57, dated the 25th October, 1957.
- (7) Government Notification No. 21(5) TP/57 dated the 25th October, 1957. [Placed in Library. See No. LT-335/57].
- (8) Report (1957) of the Tariff Commission on the continuance of protection to the Sheet Glass Industry.
- (9) Government Resolution No. 14(1) TR/57, dated the 1st November, 1957. [Placed in Library. See No. LT-336/57].
- (10) Report (1957) of the Tariff Commission on the continuance of protection to the Machine Screw Industry.
- (11) Government Resolution No. 18(1) (TP)/57, dated the 25th October, 1957. [Placed in Library. See No. LT-337/57].

- (12) Report (1957) of the Tariff Commission on the continuance of protection to the Oil Pressure Lamps Industry.
- (13) Government Resolution No. 48(1) TR/57, dated the 1st November, 1957.
- (14) Government Notification No. 7(3) TR/57, dated the 29th October, 1957. [Placed in Library. See No. LT-338/57]

COMMITTEE ON PRIVATE
MEMBERS' BILLS AND RESO-
LUTIONS

EIGHTH REPORT

Shri A. S. Saigal Janjgir: I beg to present the Eighth Report of the Committee on Private Members' Bills and Resolutions.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCE

TRAIN COLLISION AT KOSMA

Shri Tangamani (Madurai): Under rule 197, I beg to call the attention of the Minister of Railways to the following matter of urgent public importance and I request that he may make a statement thereon:

"Train collision at Kosma Railway Station on the 8th November, 1957."

The Deputy Minister of Railways (Shri Shahnawaz Khan): At about 16.00 hours on 8th November 1957, while No. 1 SF Passenger train ex Shikohabad to Farukhabad was standing on loop line at Kosma station on Shikohabad-Farukhabad Broad Gauge single line section of the Northern Railway, No. 2 TF Passenger train from Farukhabad entered the same line resulting in a head-on collision, as a result of which the rear pair of wheels of the tender of the engine of 2 TF Passenger and one pair of wheels of the third class bogie, second

from the engine, derailed. Four passengers, including one railway employee, received serious injuries and 31 passengers simple injuries.

First Aid was rendered to the injured by the Guard of the train and a special train with two railway doctors and medical equipment was rushed from Shikohabad station at 16.50 hours reaching Kosma at 17.50 hours. A relief train with railway doctors and officers left Tundla at 16.37 hours arriving Kosma at 18.57 hours. Three of the seriously injured persons were sent to the Civil Hospital at Mainpuri and the seriously injured railway employee was sent to the Railway Hospital, Tundla. The passengers who received simple injuries were attended to by the Railway Doctors and sent to Mainpuri and Shikohabad by special trains. The injured persons who were admitted to the hospitals are reported to be progressing well

The Government Inspector of Railways is holding an enquiry from 12th November 1957.

BUSINESS OF THE HOUSE

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I should like to give some general indication about the legislative measures to be brought forward before the Lok Sabha during this session.

An ordinance relating to the Reserve Bank of India was promulgated on the 31st October. This will be placed before this House in the shape of a Bill.

It is proposed to bring forward a Bill to form a separate administrative unit consisting of the present Naga Hills District and the Tuensang Division of the NEFA.